

[Shri Jyotirmoy Bosu]

(2) Fifty-second Report on Air India—Working results and Allied Matters.

(3) Fifty-third Report on Air India—Commercial and Staff Matters.

(4) Fifty-fourth Report on Andaman and Nicobar Islands Forest and Plantation Development Corporation Limited and Minutes of the sittings of the Sub-Committee on Complaints as well as Minutes of the Committee on Public Undertaking, relating thereto.

(5) Fifty-fifth Report on appointment of Auditor in Government Companies.

(6) Minutes of the sittings relating to the Fiftieth Report on Bharat Heavy Electricals Limited.

(7) Minutes of the sittings relating to the Forty-second, Fifty-second and Fifty-third Reports.

COMMITTEE ON THE WELFARE
OF SCHEDULED CASTES AND
SCHEDULED TRIBES

THIRTY-FIRST, THIRTY-NINTH, FORTIETH
AND FORTY-FIRST REPORTS

SHRI RAM DHAN (Lalganj): I beg to present the following Reports (English and Hindi versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:—

(1) Thirty-first Report on the Ministry of Home Affairs—Atrocities on Scheduled Castes and Scheduled Tribes.

(2) Thirty-ninth Report on the Ministry of Home Affairs—Disturbances in Marathwada Region (Maharashtra).

(3) Fortieth Report on the Ministry of Petroleum, Chemicals and Fertilisers (Department of Petroleum)—Reservations for, and employment of, Scheduled Castes

and Scheduled Tribes in the Indian Oil Corporation Limited (Refineries and Pipelines Division).

(4) Forty-first Report on the Ministry of Railways (Railway Board)—Reservations for, and employment of, Scheduled Castes and Scheduled Tribes in North Eastern Railway and award of petty contracts to Scheduled Castes and Scheduled Tribes in North Eastern Railway.

12.26 hrs.

STATEMENT RE. CORRECTION OF
ANSWER TO S. Q. No. 869 DATED
25-4-79 RE PASSING OF BENEFITS
OF NEW TECHNOLOGY BY
NATIONAL RESEARCH DEVELOP-
MENT CORPORATION

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND IN THE DEPARTMENT OF ATOMIC ENERGY, ELECTRONICS, SCIENCE AND TECHNOLOGY AND SPACE (PROF. SHER SINGH): Sir, on 25-4-1979 in Lok Sabha in response to a Supplementary by Shri Saugata Roy on Starred Question No. 869 pertaining to National Research Development Corporation, I replied in the pressure of the moment as under:

“It will be done very soon, Prof. Menon the Director General, is not to guide the working of the laboratories in their day to day work. Only the overall supervision of the Labs. is to be done by him and we are appointing the Director General soon”.

I regret that the answer was not correct. The two posts of Secretary, Department of Science and Technology and DG, CSIR were combined already and consequently the question of separately filling up the post of DG, CSIR does not arise.